

DIVISION BENCH

ITEM NO.113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.221/2019 &CA No.22/2020 IN CP (IB) No.351/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S. FASTER HYDRAULICS PVT. LTD. VS. M/S. KHN INDUSTRIAL EQUIPMENTS INDIA PVT. LTD.
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the parties

ORDER

The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 16th October, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**